

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION NO. †4620
TO BE ANSWERED ON 22.07.2019

FACILITIES IN SCHEDULED TRIBES AREAS

†4620. SHRI CHANDESHWAR PRASAD:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has prepared any programme for the development of infrastructural facilities like water supply and housing in Scheduled Tribes areas in various States including Bihar;
- (b) if so, the details thereof;
- (c) whether the Government has allocated and sanctioned fund for the said programmes in the current financial year; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

(a)& (b): Scheduled Tribe Component (STC) / Tribal Sub-Plan (TSP) is the dedicated source of fund for tribal development across the country including Bihar. 40 Central Ministries has been mandated to earmark Tribal Sub-Plan funds in the range of 4.3% to 17.5% of their total Scheme allocation every year for tribal development. Infrastructure development in all areas including tribal dominated areas in the country is carried out through these schemes / programmes of concerned Central Ministries and the State Governments. These schemes relate to various sectors including rural development, housing, drinking water & sanitation, nutrition etc.

(c) & (d): Union Budget 2019-20 has been placed before Parliament and may be accessed at www.indiabudget.gov.in.